COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 230 OF 2016

Dated: 11th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

TANGEDCO ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Shubham Arya

Mr. Pulkit Agrwal for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>06.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk